


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 02/252/HDB/2017
NAME OF THE COMPANY	Celebrate People HR Solution Pvt Ltd
NAME OF THE PETITIONER(S)	Celebrate People HR Solution Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Subhash K Kandrapu	CS	subbok@gmail.com	
		9080607193	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Subhash K. Kandrapu learned CS. The CS has submitted provisional balance sheet upto 13.09.2017. RoC report is awaited. Post the case on 12.02.2018.



MEMBER (Tech)



MEMBER(Judl)